

SPECIAL BENCH
COURT - II

O-234

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/459(KB)2017
COMP.APPL/92(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST FEBRUARY 2024, 02:30 P.M

IN THE MATTER OF	DR. NARENDRA SETHIA & ANR VS ASPECTIVE COMMDEAL PVT.LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Abhrajit Mitra, Sr. Adv.] For the Petitioner
Mr. Shaunak Mitra, Adv.]
Mr. Debayan Sen, Adv.]
Mr. Souradeep Basu, Adv.]

Mr. Dhirendranath Sharma, Adv.] For the Respondents
Ms. Urmila Chakraborty, Adv.]
Mr. S. Chowdhury, Adv.]

ORDER

1. Learned Senior Counsel for the Petitioner present. Learned Counsel for the Respondent present.
2. **COMP.APPL/92(KB)2023:**
 - a. Written notes of arguments be furnished by both the parties.
 - b. Heard both the Senior Counsel/Counsel for the parties. **Reserved for orders.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)